The G. B. Pant Hospital mainly provides facilities for specialised services | in Cardiology and Neurology. In view j of the over-crowding in the Irwin Hospital however it is proposed to \ transfer cases of Gastroenterology j and Haematology also from the Irwin Hospital to G. B. Pant Hospital to relieve over-crowding in the former.

(d) and (e) No. Sir, Junior Staff for this is already in position. Some of the consultants have been selected and are expected to join shortly. Pool officers and senior specialists of the Irwin Hospital have been assisting in the meanwhile.

विस्लो भो बिजलो की सप्लाई

१७४. भी राम सहाय : नवा सिवाई तथा विद्यत मंत्री यह बताने की कृपा करेंगे ⊹ कि:

- (क) क्या नांगल के ट्रांसिमशन पावर की टावर की बनियाद में कमजोरी के कारण दिल्ली में बिजली की सप्लाई को कोई खतरा है ; और
- (ख) क्या इस बनियाद को ठीक किया जा सकता है अथवा कोई और प्रबन्ध किया गया है?

t [DANGER TO POWER SUPPLY IN DELHI

- 574. SHRI RAM SAHAI; Will the Minister of Irrigation and Power be pleased to state:
- (a) whether there is any danger to the supply of power in Delhi on account of the Weakness in the foundation of the transmission power tower at Nan gal; and
- (b) whether this foundation can be repaired or some other arrangements have been made?]

सिवाई तथा विद्यत मंत्री (डा॰ के॰ एल० राव): (क) जी नहीं।

to Questions

(ख) पंजाब राज्य बिजली बोर्ह ने नंगल-दिल्ली २२० कें बी० लाईन के पारेषण खम्भ नं० १६५ के आधार को दढ़ करने के लिए कार्य हाथ में ले लिया है ताकि बाढ द्वारा होने वाले आधार के कटाव के सारे सम्भव खतरे दूर हो जाएं।

ILTHE MINISTER OF IRRIGATION. AND POWER (DR. K. L. RAO): No.

(b) The Punjab State Electricity Board have already taken steps to reinforce the foundation of transmission tower No. 965 of the Nangal-Delhi 220 kv line so as to eliminate all possible danger of scouring of the foundation by flood waters.]

575. [Transferred to the 28th Sep tember, 19641

UTILISATION OF ELECTRIC POWER FO« **AGRICULTURE**

576. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state the quantity of elec tric power utilised in various States for agricultural purposes during 1961-62, 1962-63 and 1963-64?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO) statement containing the requisite information is enclosed. /See Appendix: XLIX, Annexure No. 36.1

HAHANGI IRRIGATION SCHEME m MYSOR* STATE

- 577. Shri C. M. POONACHA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether technical sanction has been accorded by the Central Gor-

t[] English translation.

eminent for taking up the construction of the Harangi Dam in Mysore State;

- (b) the height of the Dam and the area that would be submerged; and
- (c) the area that would b_e irrigated (i) in Coorg District; and (ii) in Mysore and Hassan Districts?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. Rao): (a) No. $\label{eq:condition}$

(b) and (c). These details would be known after the project report is finalised.

LOAN TO MYSORE STATE UVID^JS THE LOW INCOME GROUP HOUSING SCHEME

578. SHRI SHERKHAN: Will the Minister of WORKS AND HOLSINI; be pleased to state the amount cii loan sanctioned to Mysore State under the Low Income Group Housing Scheme during the last 5 years?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): Rs. 190-29 lakhs.

tNATioNAL CONSUMER SERVICE

- 338. SHRI N. SRI RAMA REDDY: Will the Minister of PLANNTHC be pleased to state:
- (a) whether Government propose to 'organise a National Consumer Service in the country; and
- (b) if so, what will be the main objects Of this organisation?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT); (a) No, Sir. Financial assistance, however is being given to the National Consumer Service of the voluntary organisations, i

(b) The object of the voluntary Service is to protect the interest of the consumer. Its main activities arc

Transferred from the 14th September 1964.

- (i) to organise Consumers Councils at the national, State and district levels;
- (ii) to promote consumer cooperatives;
- (iii) to undertake research into consumer problems and studies relating to market intelligence, consumption patterns' hoarding artificial scarcities, transport bottlenecks, licensing procedures, etc. and
- (iv) to assist in the prevention of adulteration exercising quality control and eradication of malpractices in weights and measures etc.

FCONSTRUCTION OF THE CULVERT ON MATHURA ROAD IN DELHI

- 341. SHRI RAMGOPAL GUPTA: Will the Minister of HEALTH be pleased to state:
- (a) since when the culvert on Mathura Road near Nizamuddin ' in Delhi is under construction;
- (b) what was the original estimate of the cost of construction and the completion period i_n respect of this culvert and what is the revised estimate; and
- (c) by when the culvert is likely to be completed?

THE MINISTER OF HEALTH (DR. SUSHTLA NAYAR): (a) The work for the reconstruction of bridge on Delhi-Mathura road over the Barapula Nallah was awarded by the Corpora-ti'on to the contractor on 30th April, 1962 and was required to be completed in 12 months. Various factors such as (i) arranging of diversion for D.T.U. Bus traffic (ii) shifting of service lines like coaxial telephone cables, filtered and unfiltered water mains before the demolition of the existing bridge (iii) demolition and removal of a mass concrete apron running throughout the entire length of the old bridge at about a depth *at*